CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

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Civil Contempt Petition No.200/00070/2018

(in O.A. No.1089/2017)

Jabalpur, this Friday, the 11th day of September, 2020

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



- 1. Vasanta Bodade S/o Shri Ramdas, Aged about 51 years, Occupation Service as daily wager in Group D post R/o Aahu Khana Burhanpur District Burhanpur 450331 (M.P.)
- 2. Shaikh Zafar S/o Shaikh Gafur Age about 51 years Occupation Service as daily wager in Group D Post R/o Fatehnagar District Burhanpur 450331 (M.P.)
- 3. Mukesh Bodade S/o Vasanta Age about 28 years Occupation Service as daily wager in Group D post, R/o Aahukhana Post Jenabad Burhanpur District Burhanpur 450331 (M.P.)
- 4. Vahid Qureshi S/o Shafi Qureshi Age about 47 years Occupation Service as daily wager in Group D Post R/o Ward No. 11 Kaaj Bazaar Burhanpur District Burhanpur 450331 (M.P.)
- 5. Mohan Veniwala S/o Kalusingh Age about 31 years occupation service as daily wager in group D post R/o Ward No.20 Aahukhana Post Jenabad Burhanpur District Burhanpur 450331 (M.P.)
- 6. Maksud S/o Hameed Age about 29 years Occupation Service as daily wager in Group D Post R/o Ward No.10 Burhanpur 450331 (M.P.)
- 7. Manohar S/o Sampat Age about 40 years Occupation Service as daily wager in Group D post R/o Ward No.09 Burhanpur District Burhanpur 450331 (M.P.)

 -Petitioners

(By Advocate – Shri Subodh Tamrakar)

Versus

- 1. Usha Sharma Dirtector General Archaeologicval department of India 24 Tilak Marg New Delhi
- 2. Subhash Kumar Sanrakshak Sahayak Archaeological Survey of India, Archaeological department of India Sahi Kila Burhanpur Dist. Burahanpur 450331 (M.P.)
- 3. Shri Julfekar Ali Superintendent Archaeologist Archaeologicval department of India New Market Bhopal Dist. Bhopal 462001 (M.P.)



4. Shri Madan Singh Chouhan Regional Director Madhya Kshetra
 Archaeologicval department of India New Market Bhopal Dist.
 Bhopal 462001 (M.P.)
 Respondents

(By Advocate –Shri K.N. Pethia)

ORDER (Oral)

By Ramesh Singh Thakur, JM:-

Learned counsel for the petitioners seeks permission to withdraw this Contempt Petition.

- **2.** Learned counsel for the respondents has no objection to it.
- **3.** Prayer is allowed.
- **4.** This Contempt Petition is dismissed as withdrawn. Notices are discharged.

(Naini Jayaseelan) Administrative Member (Ramesh Singh Thakur) Judicial Member

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